# CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

# Civil Contempt Petition No.200/00070/2017

(in O.A. No.200/191/2014)

Jabalpur, this Wednesday, the 04<sup>th</sup> day of September, 2019

### HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

- 1. Harcharan Singh Jagdev S/o Late Shri Hardayal Singh Aged about 74 years, R/o 679, Hathital Near Employment Exchange, Behind O.R. Katak War House, Hathital, Jabalpur (M.P.) 48200
- 2. Dilip Singh Jagdev S/o Late Hardayal Singh Aged about 80 years, R/o 64 Near Santoshi Mata Mandir Narsingh Nagar, Ranjhi Jabalpur (M.P.) 482005
- 3. Durga Prasad Shrivastava, S/o Late Shri H.P. Shrivastava Aged about 75 years, R/o 128/East/West Land Khamaria, Jabalpur (M.P.) 482005 -Applicants

(By Advocate -Shri Prahalad Choudhary)

## Versus

- 1. Shri S.C. Bajpai, Chairman Ordinance Factory Board, Ayudh Bhawan, 10-A Shaheed Khudiram Bose Road, Kolkata (W.B.) PIN 700001
- 2. Shri A.K. Tiwari General Manager, Vehicle Factory Jabalpur (M.P.) 482009
- 3. Shri D.R. Mandal, General Manager, Ordinance Factory Muradanagar
- 4. Shri A.K. Agrawal General Manager Ordinance Factory Khamariya Jabalpur (M.P.) 482005
- Respondents

# ORDER(Oral)

### By Navin Tandon, AM:-

Learned counsel for the petitioners prays to withdraw this Contempt Petition with liberty to file an execution application.

2. In view of it, the Contempt Petition is disposed of.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

rn